

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:438

ANSWERED ON:20.11.2001

DISINVESTING OF PSUS

AJAY CHAKRABORTY;CHANDRA BHUSHAN SINGH;JASWANT SINGH YADAV;SANAT KUMAR MANDAL;TRILOCHAN KANUNGO

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government have decided to divest PSUs during this fiscal year;
- (b) if so, the details thereof;
- (c) whether the Government have initiated the process of disinvestment of these PSUs; and
- (d) if so, the details thereof alongwith progress made in this regard?

Answer

MINISTER OF DISINVESTMENT AND DEVELOPMENT OF NORTH EASTERN REGION (SHRI ARUN SHOURIE)

(a) & (b) The Government recently identified 13 public sector undertakings, with tight time-frame, to be disinvested during the current year. These 13 undertakings are :Bharat Heavy Plates & Vessels Ltd. (BHPV), CMC Ltd., IBP Co. Ltd., Indian Petrochemical Corporation Ltd. (IPCL), India Tourism Development Corporation (ITDC), Instrumentation Control Valves Ltd. (ICVL), Jessop & Co. Ltd., Maruti Udyog Ltd., NEPA Ltd., HTL Ltd., Hindustan Zinc Ltd., Hotel Corporation of India Ltd. and Videsh Sanchar Nigam Ltd (VSNL).

(c) & (d) Yes, Sir. The disinvestment process has been initiated in these 13 PSUs and disinvestment transaction has already been completed in respect of HTL Limited and CMC Limited. Action has also been finalised in respect of certain hotels under ITDC & Hotel Corporation of India.